## GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:4082 ANSWERED ON:19.12.2011 ACTS FOR GREF EMPLOYEES Nishad Capt.(Retd.) Jainarayan Prasad

## Will the Minister of DEFENCE be pleased to state:

- (a) whether a Committee was constituted by the Border Roads Development Board (BRDB) to examine the feasibility acts/rules applicable for the employees of General Reserve Engineer Force (GREF); and
- (b) if so, the details thereof?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI A.K. ANTONY)

(a)&(b): Yes, Madam. In pursuance of the 6th Central Pay Commission recommendation to formulate separate rules to regulate service conditions of General Reserve Engineer Force (GREF) personnel, Border Roads Development Board (BRDB) had suggested Directorate General Border Roads on 12th August, 2009 to constitute a Committee under the chairmanship of Additional Director General (Border Roads) with members as Deputy Director General (Pers), Deputy Director General (Medical), a Director level officer representing Administrative Cadre and a Director level officer representing Border Roads Engineering Service Cadre. Accordingly, a draft GREF Act has been prepared by the Committee and submitted to BRDB Sectt. However, a decision in the matter can be taken after careful examination of the various connected issues in consultation with various stakeholders.